

- (v) Women victims of terrorist/extremist violence who are without any family support and without any economic means for survival;
- (vi) Mentally challenged women (except for the psychotic categories who require care in specialized environment in mental hospitals) who are without any support of family or relatives.
- (vii) Women with HIV/AIDS deserted by their family or women who have lost their husband due to HIV/AIDS and are without social/economic support; or
- (viii) Similarly placed women in difficult circumstances.

Exploitation of Women

†1015. SHRI PRABHAT JHA:

SHRI BALAVA AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that cases of exploitation of women are on the rise;
- (b) if so, the details of the cases occurred in the country during the last five years, State-wise;
- (c) the number of cases registered with Central and State Commissions for women during the last one year;
- (d) whether it is a fact that cases of exploitation of women in Ministries and other offices have kept coming to light frequently; and
- (e) the details of cases registered during the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The data maintained by NCRB shows rising trend in crime against women.

(b) The details for the years 2003 to 2007 are given in Annexure [See Appendix 217 Annexure No.12]

(c) to (e) The information is being collected and will be laid on the Table of the House.

Nutritious food to children under ICDS

1016. SHRIMATI T. RATNA BAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether nutritious food has been given to children under ICDS in each State, especially in Andhra Pradesh, where a large number of SC/ST people reside;
- (b) if so, the details regarding the funds allocated, released and spent in that State;
- (c) the recruitment taken up under ICDS in that State; and

†Original notice of the question was received in Hindi